

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI- 110011**

POLICY CIRCULAR NO. 14 (RE-2003)/2002-07 Dated: 29 .8.2003

To

All Licensing Authorities
All Commissioners of Customs

Sub: Import of crude palm stearin.

It is hereby clarified that the actual users of crude palm stearin may obtain permission from the Directorate of Vanaspati, Vegetable Oil and Fats as and when they want to process crude palm stearin in their other plants so as to utilise their unutilised capacity.

2. All other conditions of Public Notice No. 14 dated 06.06.1997 (as appended in Licensing Note No. 3 to Chapter –15 of ITC (HS) Classification of Export & Import items, 2002-2007) will remain the same.

This issues with the approval of DGFT.

(DR. PRATIMA DIKSHIT)
Jt. Director General of Foreign Trade